down distribution tariff structure, which may include fixed charges, MDI and energy charges. The adjudication of disputes in the State Distribution sector regarding billing also lies with the respective SERC.

## Inter-state transfer of registration of vehicles

2173. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken note of hassles faced by private vehicle owners in transfer of registration of private vehicles from one State to another;
- (b) whether Government, in consultation with State Governments, proposes to make the process of inter-State vehicle transfer easy and under one roof and if so, the details thereof; and
  - (c) the steps taken, so far, and the time-frame for their implementation?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir.

(b) and (c) Provisions regarding assignment of new registration mark on removal to another State are contained in section 47 of the Motor Vehicles Act, 1988 (MV Act) and rule 54 of the Central Motor Vehicles Rules, 1989 (CMVRs). Implementation of provisions of MV Act and CMVRs comes under the purview of State Governments. Further, the main hassle in transfer of private vehicles from one state to another is transfer of Road Tax. The matter relating to road tax comes under the purview of State Governments in terms of Constitution of India [Schedule-VII, List-II (State List), Entry 57]. For easy transfer of vehicle from one State to another, this Ministry has proposed to have all documents, forms and applications which *inter-alia* includes registration of vehicles, in an electronic format under the Motor Vehicles (Amendment) Bill, 2016, which has been introduced in Lok Sabha on 9th August, 2016.

## Connecting district headquarters with four/two lane roads in Uttar Pradesh

2174. SHRI SURENDRA SINGH NAGAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to connect district headquarters with four lane/ two lane with paved shoulder roads in Uttar Pradesh;
- (b) whether three district headquarters are to be connected under NHDP by NHAI in phase III and sixteen district headquarters in Phase IV?

- (c) if so, the details thereof;
- (d) whether the work has commenced only in six such projects and the details of districts where work is yet to commence; and
- (e) whether the State Government has requested to expedite the work and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) District headquarters namely Gautambudh Nagar, Bulandshahr, Aligarh, Raebareli, Mau, Ghazipur, Sultanpur, Jaunpur, Ambedker Nagar. Azamgarh, Hamirpur, Mahamaya Nagar, Banda, Chatrapati Shahuji Maharaj (CSM) Nagar, Pilibhit, Kannauj, Etah, Pratapgarh, Mirzapur, Siddharth Nagar and Bahraich are connected/being connected with four lane/ two lane with paved shoulders of National Highways (NHs) under NHDP-Phase III/IV by NHAI in the State of Uttar Pradesh.

(d) and (e) The work in some stretches connecting Kannauj, Pratapgarh, Sultanpur, Mirzapur, Mau and Ghazipur districts is suffering/ held up mainly due to delay in land acquisition, which is being done by the competent authority for land acquisition (CALAs)/ revenue officials of State Government.

## Status of Kanyakumari-Chennai and Madurai ring road projects

2175. SHRIMATI VIJILA SATHYANANTH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) by when the connectivity along Kanyakumari- Chennai Golden Quadrilateral road and the stretch, along ring road in Madurai, which connects Thirumangalam and Othakadai, would be completed; and
- (b) whether there is any plan to connect Kanyakumari- Chennai road in the Madurai ring road area and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Kanyakumari to Chennai though not a part of Golden Quadrilateral is already connected *via* Kanyakumari - Madurai (NH-7), Madurai - Trichy (NH-45B) and Trichy - Chennai (NH-45) sections of National Highway.which are already developed to 4-lane. The construction of Madurai ring road is to be completed in 2 years time after completion of its Detailed Project Report (DPR) and Land Acquisition. Madurai Ring Road is to connect major highways/roads including NH-7 and NH-45B.